

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy
 (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
LINDSAY INTERNATIONAL PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Lindsay International Private Limited
2.	Date of Incorporation of Corporate Debtor	12.08.1996
3.	Authority under which Corporate Debtor is Incorporated / Registered	REGISTRAR OF COMPANIES-KOLKATA
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U17232WB1996PTC080887
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	6B, Bantik Street, Kolkata - 700001
6.	Date of closure of Insolvency Resolution Process	26.06.2023
7.	Liquidation commencement date of Corporate Debtor	27.06.2023
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	Milan Sachindra Nath Chatterjee IBBI REGD NO IBBI/IPA-001/IP-P01027/2017-18/11720
9.	Address and e-mail of the Liquidator, as Registered with the Board	Milan Sachindra Nath Chatterjee Flat No. 10G, Tower - II, South City, 375, Prince Anwar Shah Road, Kolkata - 700068 Mail Id : milanchatterjee1965@gmail.com
10.	Address and e-mail to be used for Correspondence with the Liquidator	Milan Sachindra Nath Chatterjee Flat No. 10G, Tower - II, South City, 375, Prince Anwar Shah Road, Kolkata - 700068 Mail Id : lindsaycirq@gmail.com
11.	Last date for Submission of Claims	08.08.2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of Lindsay International Private Limited on 27th June, 2023 (order communicated to the Liquidator on 28.06.2023)

The stakeholders of Lindsay International Private Limited are hereby called upon to submit a proof of their claims, on or before 08.08.2023, to the liquidator at the address mentioned against item 10. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 29th June, 2023
 Place : Kolkata

Sd/-
 Name and Signature of Liquidator :
 Milan Sachindra Nath Chatterjee